

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 30.11.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 292/2021 & IA No. 622,623 & 624/2021	Madurai sundaram sankar V Committee of Creditors of Neueon Towers Ltd & Anr	Ramalingam & Associates	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 247/2021 & IA No. 516,517,518,519 & 520/2021	Chandran M E & 9 Ors V Lissie Medical Institutions & Anr	Sriram Venkatavaradhan	Process fee filed on 29-11-2021 Notice to be issued.
3.	Comp App (AT)(CH)(Ins) No. 254/2021 & IA No. 546/2021	Vishweswara Bhat V Vishwakshara Media P Ltd & Anr	Saurabh Jain Akhil Akbar Ali	Gautam Singh
4.	Comp App (CH)(AT)(Ins) No. 46/2021 & IA No.101,102 & 103/2021	Panjab National Bank V KSK Mahanadhi Power Company Ltd & 3Ors With	Edward James Aashish Dafaria	
5.	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd V Power Finance Corporation Ltd With	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Neha Shivhare
6.	TA No. 43/2021 (Comp App (AT)(Ins) No.1097/2020)	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation V M/s. KSK Mahanadi Power Company Ltd through its Resolution Professional Mr. Sumit Binani	Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Ms. Neha Shivhare	Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal
7.	TA No. 20/2021 (Old Comp App (AT) (Ins) No. 833/2019)	Arangcons V Amit Chandrkant Shah & 2 Ors With	P. Rishikesh	Amit Agarwal Sahil Raveen Sanjay Gupta R1 V. Balaji
8.	TA No. 21/2021 (Old Comp App (AT) (Ins) No. 860/2019) IA No. 354/2021	Santhosh Ramalingam & Ors V Amit Chandrakant Shah & Anr With	Adarsh Ramanujam	Sanjay Gupta V Balaji R1 C. Kannan R2
9.	TA No. 22/2021 & 23/2021 (Old Comp App (AT) (Ins) No. 985 & 986/2019)	Akash Gupta V Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & anr With	Sameer Malik Bani Dikshit	Atul Sharma R2 Balaji Associates R3

10.	TA No. 24/2021 & 25/2021 (Old Comp App (AT) (Ins) No. 1172 & 1173/2019)	Akash Gupta V Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Sameer Malik Bani Dikshit	Amit Agarwal Sanjay Gupta R1 V. Balaji R2 Garima Jain R3
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Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020))	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4 S. Chidambaram

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1. Dy. Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2. Court Officer - **PH No. : 044-2888 0450**

CELL : 94458 92169